

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR KUMLAI TEA & INDUSTRIES LTD

Operating in growing of tea leaves and processing of Black Tea at
PO- Damdim, PS-Mal, Tehshil- Mal, Dist.- Jalpaiguri, West Bengal-700013

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons)Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	KUMLAI TEA & INDUSTRIES LTD. PAN:AABCK1283F CIN: U15491WB1979LC032036
2.	Address of the registered office	1, Ganesh Chandra Avenue, Kolkata, West Bengal
3.	URL of website	teakumlai@gmail.com
4.	Details of place where majority of fixed assets are located	PO-Damdim, PS-Mal, Tehshil-Mal, Dist.- Jalpaiguri, West Bengal Pin - 735209
5.	Installed capacity of main products / services	7.00 Lakh Kg per year
6.	Quantity and value of main products / services sold in last financial year	Not available
7.	Number of employees / workmen	1210 (Including staff and officer)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email at skbhattacharjee90@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available at IBBI (ibbi.gov.in) or can be obtained sending email at skbhattacharjee92@gmail.com
10.	Last date for receipt of expression of interest	04th January,2023
11.	Date of issue of provisional list of prospective resolution applicants	09th January, 2023
12.	Last date for submission of objections to provisional list	14th January,2023
13.	Process email id to submit EOI	Skbhattacharjee90@gmail.com

Please note that vide an order dated 20-12-2022 the learned NCLT, Kolkata Bench, extended the CIRP period by 30 (thirty)days from 20-12-2022. Therefore, stakeholders are requested to cooperate to complete such CIRP process at the earliest.

Sd/-

Shyamal Kumar Bhattacharjee

Signature of the Resolution Professional

Registration Number of the Resolution Professional:

IBBI/IPA-003/IP-00092/2017-18/10892

Registered Address of the Resolution Professional:

27/1 B T Road, Block-I, Flat-001,

Kamarhati, Kolkata- 700058

Place : Kolkata

Date : 21.12.2022